

**National Rural Employment Guarantee (Amendment) Act,
2009**

46 of 2009

[31 December 2009]

CONTENTS

1. Short Title And Commencement
2. Amendment Of Section 1

**National Rural Employment Guarantee (Amendment) Act,
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[31 December 2009]

An Act to amend the National Rural Employment Guarantee Act, 2005. Be it enacted by Parliament in the Sixtieth Year of the Republic of India as follows:--

1. Short Title And Commencement :-

- (1) This Act may be called the National Rural Employment Guarantee (Amendment) Act, 2009.
- (2) It shall be deemed to have come into force on the 2nd day of October, 2009.

2. Amendment Of Section 1 :-

In the National Rural Employment Guarantee Act, 2005(42 of 2005), in sub-section (1) of section 1, for the words "the National Rural Employment Guarantee Act", the words "the Mahatma Gandhi National Rural Employment Guarantee Act" shall be substituted.